

Sixteenth Loksabha

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Title: Regarding setting up of an income tax Appellate Tribunal at Hubballi-Dharwad city of Karnataka -laid.

SHRI PRALHAD JOSHI (DHARWAD): Hubballi-Dharwad being the second largest city in the state of Karnataka witnesses number of situation whereby an income tax appellate tribunal has an important role to play. The city also has a High Court Bench and it is, therefore, requested that an income tax appellate tribunal shall be established for the convenience and ease of citizens of the constituency and places nearby.